

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 35

C.P. (IB)/1190(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **08.05.2024**

NAME OF THE PARTIES: **STATE BANK OF INDIA V/s SHERSINGH**
AGARWAL

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

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- 1) Mr. Atishay Jain, Ld. Counsel for the Petitioner, Mr. Suraj Choudhary, Ld. Counsel for Resolution Professional and Mr. Aniruth Purusothaman, Ld. Counsel for the Respondent/Personal Guarantor are present.
- 2) Ld. Counsel for the Petitioner seeks some time to proceed further in the matter contending that they have received Reply from the Respondent/Personal Guarantor; thus, seeks some time to peruse the same.
- 3) Stand over to 18.06.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)